

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3627

ANSWERED ON:08.08.2016

Registered Reserved Categories in Employment Exchanges

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of persons belonging to SC/ST/OBC and differently abled categories registered in various employment exchanges in the country, State/UT-wise including Maharashtra;
- (b) the number of people given employment during the last three years, particularly from the above categories; State/UT-wise;
- (c) whether the quota reserved for above categories is filled-up regularly; and
- (d) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) & (b): As per the information received from States, the number of job seekers belong to SC/ST/OBC and differently abled categories, all of whom may not necessarily be unemployed, registered in the employment exchanges in the country is at Annexure-I. The placement effected through these employment exchanges during 2011, 2012 and 2013 is given at Annexure-II.

(c) & (d): The Department of Personnel & Training (DoPT) is the nodal department for framing policies for providing reservation in Central Government appointments/recruitments. Jobs to marginal section of the society including those belonging to the reserved categories are made available keeping in view the reservation policy of the Government and filling up of jobs is an ongoing process based on requirements of various departments/public sector undertakings. Reservation in State Government jobs is governed by State Reservation policies.
